

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

**CONFIRMATION**

No. 266 /UHC/Admin.A/2017

Dated: November 13, 2017.

The following Judicial Officers shall be deemed to have been confirmed in Uttarakhand Judicial Service, on their respective posts from the date of completion of their period of probation or extended period of probation, whichever is later : -

1.	Ms. Rinky Sahnı
2.	Ms. Shivani Pasbola
3.	Sri Ravi Prakash
4.	Sri Shahjad Ahmad Wahid
5.	Ms. Akata Mishra
6.	Sri Rajeev Dhavan
7.	Mohd. Yaqoob
8.	Ms. Chhavi Bansal
9.	Ms. Ritika Semwal
10.	Ms. Vibha Yadav
11.	Sri Sanjay Singh
12.	Sri Sayed Gufran
13.	Ms. Indu Sharma
14.	Sri Manoj Kumar Dwivedi
15.	Smt. Niharika Mittal Gupta
16.	Sri Harsh Yadav
17.	Sri Ravi Shankar Mishra
18.	Sri Sandip Kumar Tiwari
19.	Smt. Seema Dungarakoti
20.	Ms. Shachi Sharma
21.	Ms. Sweta Pandey
22.	Sri Abhishek Kumar Srivastava
23.	Ms. Shweta Rana Chauhan
24.	Sri Avınash Kumar Srivastava
25.	Ms. Tricha Rawat
26.	Sri Sachin Kumar
27.	Ms. Lalita Singh
28.	Ms. Arti Saroha

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29.	Sri Sanjeev Kumar
30.	Ms. Simranjit Kaur
31.	Sri Sandeep Singh Bhandari
32.	Ms. Shama Nargis
33.	Ms. Neha Kushawaha
34.	Ms. Anita Kumari
35.	Ms. Neha Qayyum
36.	Sri Akram Ali
37.	Sri Neeraj Kumar
38.	Sri Ashok Kumar
39.	Smt. Payal Singh

**By Order of the Court,**

Sd/-  
**(Narendra Dutt)**  
Registrar General.

No. 5009 /XIII-g-2/Admin.A/2006

Dated: November 13 , 2017.

Copy forwarded for information and necessary action to the following: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. All the District Judges, State Judiciary Uttarakhand with the request to communicate the same to the officer(s) concerned.
7. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital with the request to communicate the same to the officer(s) concerned.
8. Member Secretary, Uttarakhand State Legal Service Authority, Nainital.
9. All the Registrars, High Court of Uttarakhand, Nainital.
10. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
11. P.P. S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S to Registrar General.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
15. Guard File/Assistant concerned.

  
13/11/2017  
**Assistant Registrar**  
Admin.A